


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

(48)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-01-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/892/2019 IN
PETITION NUMBER : CP/1226/IB/2018
NAME OF THE PETITIONER(S) : A ARUMUGAM (RP) (RL LOGISTICS PVT LTD)
NAME OF THE RESPONDENT(S) : VS ENTERPRISES & 1 ANOTHER
UNDER SECTION : SEC 60(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	K. Morethy	counsel for AP	

ORDER

Learned Counsel for the Resolution Professional is present. None present for the 2nd Respondent. It is represented by Learned Counsel for the Petitioner that R2 was required to file the counter. Perusal of the records shows that the counter has been duly filed by the R2. However, it is represented by Learned Counsel for the Applicant that the same has not been made available to the RP. In this Connection R2 is directed to make available a copy of the counter to the Learned Counsel for the Applicant / RP on or before next date of hearing which is fixed on 17.02.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)